COURT-I

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No.122 of 2014 & I.A. No. 219 of 2014

Appeal No.108 of 2014 & IA-199 of 2014 in

<u>&</u>
Appeal No. 18 of 2013

Dated : 27th May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Appeal No. 122 of 2014 & I.A. No. 219 of 2014

M/s Janajagriti Samithi Karnataka ... Appellant(s)

Versus

Central Electricity Regulatory Commission

& Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Parikh

Ms. N. Vidya

Counsel for the Respondent(s): Mr. J.J.Bhatt, Sr. Adv.

Mr. L.Vishwanathan

Mr. Anuj Berry

Mr. Abhimanyu Ghosh for R.2

Mr. M.G. Ramachandran Mr.Anand K.Ganesan

for PCKL

Appeal No.108 of 2014 & IA-199 of 2014

Power Company of Karnataka Ltd. & Ors. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Mr. Anand K.Ganesan

Counsel for the Respondent(s) : Mr. J.J. Bhatt, Sr. Adv

Mr. L.Vishwananthan

Mr. Anuj Berry

Mr. Abihimanyu Ghosh for R2

Appeal No. 18 of 2013

Power Company of Karnataka Ltd. & Ors. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Dhananjay Baijal

Mr. Nikhil Nayyar for R.1 Mr. J.J. Bhatt, Sr. Adv. Mr. L.Vishwanathan

Mr. Anuj Berry

Mr. Abhimanyu Ghosh for R-2

ORDER

Learned Counsel for the Appellants/Applicants have finished their arguments in IA-199 of 2014 in Appeal Nos. 108 of 2014 and 122 of 2014.

Post the matter for tomorrow morning i.e. on **28.05.2014** for making reply submissions.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam) Chairperson

pr/js